

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 1449 of 2019

IN THE MATTER OF:

Pandurang Shinde

...Appellant

Versus

Industrial Development Bank of India & Anr. ...Respondents

Present:

Appellant :

**Respondent: Ms. Udit Singh Advocate for R-2, Mr. Abu John Mathew
Advocate for R-1.**

O R D E R

25.02.2020 Due to paucity of time, the matter could not be taken up.
Post the matter For Admission '(After Notice)' on **19th March, 2020.**

(Justice Venugopal M.)
Member (Judicial)

(V.P.Singh)
Member (Technical)

(Alok Srivastava)
Member(Technical)

sr/nn